

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, ChanderlokBuilding ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Petition No. 72/2011

Date: 21.12.2011

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for spare converter transformer for Vizag back to back HVDC Terminal in Southern Region for Tariff Block 2009-14 Period

Sir,

I am directed to refer to your affidavit dated 12.9.2011 and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.1.2012:

- (i) Why was the investment approval accorded after 13 months when the scheme with proposed cost of ₹ 15 Crore was approved by SREB on 12/4/2005;
- (ii) Why the investment approval letter issued on 6/6/2006, when the meeting of Board of Directors took place on 27/3/2006;
- (iii) The correspondence in regard to justification for the delay of 39 months from the investment approval;
- (iv) Explanation for the cost variation in F&I at Sl. No. 6.12 [page 25 of the petition].
- (v) Latest details of faults and life of the converter transformer world over as mentioned by the petitioner in reply to Query (vii) of the Technical Validation.
- (vi) Explanation for the basis of cost as per Standard Procedure;
- (vii) Documentary evidence submitted by the vendor for not supplying the spare converter transformer as per the rate for Sasaram HVDC;
- (viii) Rejoinder to TANGEDCO reply
- (ix) Revised figures as per the anticipated date of commercial operation duly supported by auditors' certificate/ management certificate.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)

REMINDER

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4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Petition No. 72/2011

Date: 23.1.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for spare converter transformer for Vizag back to back HVDC Terminal in Southern Region for Tariff Block 2009-14 Period

Sir,

I am directed to invite your attention to the Commission's earlier letter dated 21.12.2011 on the above mentioned subject (copy enclosed), and to say that information as sought vide the above letter is still awaited. It is requested that information may kindly be sent to the Commission by 13.2.2012.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)